

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCHC.P.No.231/2000 in
O.A.No.2011/99Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 27th day of September, 2000

M.P. Sharma
S/o Late Pt. Gordhan Dass
r/o 4422, Sachdeva Lane
7/2, Ansari Raod, Darya Ganj
New Delhi.

... Petitioner

(By Shri S.K.Gputa, Advocate)

Vs.

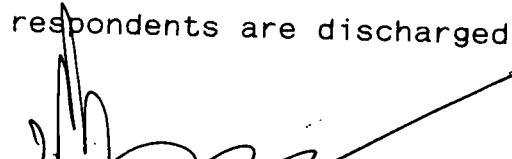
1. Shri Ramesh Chandra
Principal Secretary (Finance)
Govt. of NCT of Delhi
5, Sham Nath Marg
Delhi.2. Shri Ramji Lal
Pay and Accounts Officer - XV
IIIrd Floor
M.R.D.Block
Lok Nayak Hospital
Pt. Jawarhar Lal Nehru Marg
New Delhi. ... Contemnors

(By Shri Ajesh Luthra, Advocate)

O R D E R (Oral)

By Justice V. Rajagopala Reddy:

The learned counsel for the respondents, Shri Ajesh Luthra, handed over a Cheque to the learned counsel for the petitioner towards the arrears that has to be paid by them. Nothing survives in the CP. The CP is therefore closed. Notices issued to the respondents are discharged.


 (GOVINDAN S. TAMPI)
 MEMBER(A)


 (V.RAJAGOPALA REDDY)
 VICE CHAIRMAN(J)

/RAO/